

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:2871
ANSWERED ON:30.07.2014
VEHICLE POLLUTION CHECKING
Nayak Shri B.V.

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether cases of forgery at vehicle pollution checking centres have been reported by the Central Pollution Control Board and if so, the details thereof;
- (b) whether the use of any particular software has been detected in the manipulation of data and if so, the details thereof;
- (c) the number of vehicle pollution checking centres inspected and the number of centres found involved in forgery; and
- (d) the action taken in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR):

(a) to (d) The Central Pollution Control Board (CPCB) has audited 70 authorised Pollution Checking Centres (PCCs) in Delhi during January & February, 2014. During audit some irregularities were reported in respect of testing procedures in eight PCCs. However, no forgery cases have been noticed in these PCCs.

The auditing report was sent to Transport Commissioner, Department of Transport, Govt. of National Capital Territory, Delhi for taking corrective action.